

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2290
ANSWERED ON:07.12.2011
AIR SAFETY NORMS
Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether DGCA has asked the airlines for zero tolerance on safety norms;
- (b) if so, the details thereof;
- (c) whether a number of airlines have no proper flight safety manuals or approved Chiefs of safety including Government owned airlines; and
- (d) if so, the latest instructions issued by DGCA to airlines in regard to safety norms?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) & (b):- DGCA follows a zero tolerance policy on safety norms. In order to ensure this DGCA has following processes:-

DGCA makes annual programme for surveillance/ safety checks to be carried out by each Directorate and the same is displayed on the website of DGCA.

The deficiencies observed are categorized depending upon the level of severity as Class I and Class II deficiencies. All the findings are discussed for appropriateness of the action taken.

In addition, all the airlines are required to carry out Internal Safety Audit and monthly Surveillance Checks. Report of such Audit and Surveillance checks are to be submitted to DGCA along with the action taken by the organization. Safety inspections by the operator are also examined during safety checks by the DGCA officers.

(c) & (d): No Madam. All the Airlines including Government owned Airlines have Flight Safety Manual and Chief of Flight Safety. Chief of Flight Safety of all the Airlines including the Government owned Airlines are approved by DGCA. Requirements for Flight Safety Manual and Chief of Flight Safety are given in CAR Section 5, Series F Part 1.